

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Commercial Complex(BDA)
 Indiranagar
 Bangalore - 560 038

Dated : 17 MAR 1988

APPLICATION NO

1012

/ 87(F)

W.P. NO.

Applicant

Shri M.G. Sukumaran

Respondent

v/s The Secy, M/o Steel & Mines & 10 Ors

To

1. Shri S.K. Srinivasan
 Advocate
 35 (Above Hotel Swagath)
 1st Main, Gandhinagar
 Bangalore - 560 009

2. The Secretary
 Ministry of Steel & Mines
 Department of Mines
 'Shastry Bhavan'
 New Delhi - 110 001

3. The Director General
 Geological Survey of India
 No. 29, J.N. Road
 Calcutta - 700 016

4. The Deputy Director General
 AMSE Wing
 Geological Survey of India
 No. 2, Church Street
 Bangalore - 560 001

5. Shri T.S. Venkataraman ||
 Superintendents
 AMSE Wing

6. Shri N. Ramamurthy ||
 Geological Survey
 of India

7. Shri N.S. Natarajan ||
 No. 2, Church Street
 Bangalore - 560 001

8. Shri W.R. Winz
 Assistant ~~Mineral~~
 Airborne ~~Mineral~~ Surveys &
 Exploration Wing
 Geological Survey of India
 No. 3, Ashok Nagar
 Ranchi - 834 002 (Bihar)

9. Shri Mohan Rao
 Assistant
 Airborne Mineral Surveys &
 Exploration,
 Geological Survey of India
 (South Zone)
 5-5-449, West of Manoranjan
 Building, Mukharamjahi Road,
 Hyderabad - 500 001

10. Shri Y.S. Raja Rao
 Assistant
 AMSE Wing, Geological Survey
 of India
 No. 2, Church Street
 Bangalore - 560 001

11. Shri P. Balachandran
 Assistant
 AMSE Wing, Geological Survey
 of India Chemical Laboratory,
 428, 49th Cross, 5th Block,
 Jayanagar, Bangalore -
 560 041

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

560 041

Please find enclosed herewith the copy of ORDER/STAY/EXERCISE ORDER
 passed by this Tribunal in the above said application on 10-3-88.

12. Shri Pati Ram
 Assistant ~~Mineral~~
 Airborne ~~Mineral~~ Surveys &
 Exploration Wing,
 Geological Survey of India
 Encl : As above No. 10, Sethi Colony
 Jaipur (Rajasthan)

R. Venkatesh
 DEPUTY REGISTRAR
 (JUDICIAL)

13. Shri M. Vasudeva Rao
 Central Govt. Stng Counsel
 High Court Building, Bangalore - 560 001

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

1012

Application No. of 1987(F)

<u>Applicant</u>	<u>Respondent</u>
M.G. Sukumaran	The Secy, M/o Steel & Mines & 10 Ors
<u>Advocate for Applicant</u>	<u>Advocate for Respondent</u>
S.K. Srinivasan	M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
		<p><u>M(J)/PSM(A)</u> 10.3.1988.</p> <p>Shri S.K. Srinivasan, appearing for the applicant, seeks permission to withdraw the application, as the applicant died on 2.12.1987.</p> <p>Shri M. Vasudeva Rao, Addl. CGSC, appearing for the respondents, confirms the above fact, and has no objection to the application being withdrawn.</p> <p>The application is, therefore, dismissed as withdrawn, with no order as to costs.</p>

TRUE COPY

R. Venkatesh
DEPUTY REGISTRAR (JDL) 7-11-88
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

dms.

Sd/-

(Ch. Ramakrishna Rao)
Member (J)

Sd/-
(P. Srinivasan)
Member (A)